

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 218

Dated : 25 June, 2020

On account of administrative exigency **Sh. Shivji Purohit, Sheristedar Grade-II**, presently posted in the Court of Addl. District & Sessions Judge No.6, Bikaner. He is transferred and posted as Reader Grade-II, in the court Principal, Juvenile Justice Board, Bikaner. He is directed to perform his duty under work management in the court of Addl. Chief Judicial Magistrate No.3, Bikaner, till further order.

Note :-

1. The above mentioned employees are directed to handover charge of his present post and join his new assignment within 3 days from the date of order positively.
2. Presiding officer of concerned court is directed to ensure compliance of the order and also to send compliance report to this office.


**District & Sessions Judge,
Bikaner**

S.No. 4090-94

Dated : 25 June, 2020

Copy forwarded to the following for information and necessary action :-

1. Addl. District & Sessions Judge No.6, Bikaner
2. Addl. Chief Judicial Magistrate No.3, Bikaner
3. Principal, Juvenile Justice Board, Bikaner
4. Account Section, District & Sessions Court, Bikaner
5. System Officer with the direction to upload on website
6. Personal File Sh. Shivji Purohit


**District & Sessions Judge,
Bikaner**